

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1788 OF 2018 & IA NO. 1789 OF 2018 IN**  
**DFR NO. 3520 OF 2018**

**Dated: 9<sup>th</sup> January, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>Hindustan Petroleum Corporation Limited</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Karnataka Electricity Regulatory Commission &amp; Anr</b>	<b>.... Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Parichita Chowdhury  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) :

**ORDER**

Respondent No.1 and 2, though served, are unrepresented. One more opportunity is granted to the Respondents to engage the services of counsel.

List the matter on **17.01.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/bn

**(Justice N.K. Patil)**  
**Judicial Member**